

LUNGLEI DISTRICT RIFLE ASSOCIATION  
AFFILIATED TO MIZORAM RIFLE ASSOCIATION



No. LDRA/SEC/2019-2021/08

Dated Lunglei, the 12<sup>th</sup> September, 2019

To,  
Mr. R.S. Sharma,  
Chairman, TRAI  
Mahanagar Doorsanchar Bhawan  
Jawaharlal Nehru Marg,  
New Delhi- 110 002

Subject: attempt to continue IUC by TRAI

For TRAI consumer welfare should be its first priority. However continuation of IUC will only ensure hefty profits for telecom companies without caring for upgradation of technology, connecting poorest citizens of India etc. Maximization of industry profits can not be the priority.

To continue with IUC would be patently anti-consumer as burden of this subsidy has to be borne ultimately by the consumers only. TRAI should not establish a regime which taxes the consumers in form of IUC for subsidizing and supporting telecom operators.

It is not understood that why should consumers paying 4G tariffs, wherein voice is in form of data packets and costs nothing should still be compelled to pay IUC. It amounts to day light robbery.

We request TRAI to let telecom payment system progress as per the defined roadmap of phasing out of IUC so that consumers can take benefit of lower telecom tariffs.

Yours,

  
(DANIEL LALRAMHLUNA)

Secretary  
Lunglei District Rifle Association  
Lunglei